357 The Employment Exchanges (Compulsory [13 MAR. 1992]

mentioned about it. Thus the Central outlay for health and education has come down.

Specifically compared to Plan allocations of Rs. 287.50 crores towards elementary education in the 1991-92 Budget, the 1992-93 Budget provides only Rs. 284 crores. This does not even account for the innation rate, either the current level of 12 per cent or the projected drop of 9 per cent. Therefore. I request the Government to allocate more funds for elementary education and help the State Government in its promotion. I deirand that the Central Government 6hould also take part in the promotion of elementary education. Thank you, Madam.

STATEMENT OF HE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

श्री राधाविःशन माल्ल्यीयः (मध्य प्रदेश): मैं ग्रापकी अनुमति से देना देक में ग्रनसचित जातियें और ग्रनसुचित जनजातियों के लिए ग्रारक्षण ग्रौर उनके नियोजन तथा उक्त बैंक द्वारा अनम्कित जातियों और ग्रनुसुचित जनजातियों के व्यक्तिणों को उपलब्ध करायी गयी ऋण सुविधायों के संबंध में पांचवे प्रतिवेदन (नवीं लोक सभा) के ग्रध्याय i, ii और iii में अन्तविष्ट सिफारिशो तथा ग्रध्याय v के संबंध में ग्रन्तिम उत्तरो के बारे में सरकार ढारा की गई कार्य-वाही को दर्शाने वाले विवरण की एक হানি (ग्रंग्रेजी तया हिन्दी में) सभा पटल पर रखता हू।

THE DEPUTY CHAIRMAN: The House is adjourned for lunch till 2.30 *P.M.*

The House then adjourned for lunch, at ten minutes past one of the clock.

The House re-assembled after lunch at thirty-seven minutes past two of the clock, The Vice-Chairman (Shri-mati Jayanthi Natarajan) in the Chair.

[13 MAR. 1992] Notification of Vacan-358 cies) Amdt. Bill. 1992

> THE VICE-CHAIRMAN: We will take up Private Members? business. Shri Satya Prakash Malaviya.

THE CONSTITUTION (AMEND-MENT) BELL, 1998 (TO AMEND THE EIGHTH SCHEDULE)

भी सः प्रकाश मालवीय (उत्तर प्रदेश) : माननीय उपसभापति जो, मैं प्रस्ताव करता हं कि :

"संविधान संशोधन विधेयक, 1992 (म्राठवीं ग्रनुसूची के संशोधनार्य) को पूरःस्थापित करने की मनुमति दी जाये।"

The question was put and the motion was adopted.

श्री सत्य प्रकाश सालवीय : साननीव उपसभारपति जी, मैं विग्नेयक को पुर:-स्थापित करता हूं ।

THE VICE-CHAIBMAN: Shri S. S. Ahluwalia. Not here. Shri Suresh Paehouri.

THE REPRESENTATION OF THE PEOPLE (AMENDMENT) Bill, 1093

SHRI SURESH PACHOURI (Madhya Pradesh): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

The question was put *and the* motion *was adopted.*

SHRI SURESH PACHOURI: dam, I Maintroduce the Bill.

THE EMPLOYMENT EXCHANGES (COMPULSORY NOTIFICATION OF VACANCIES) AMENDMENT BILL, 1992

SHRI SURESH PACHOURI (Ma. dhya Pradesh): I beg to move *torn* leave to introduce a Bill further to amend the Employment Ebrchanges (Compulsory Notification of Vacancies) Act, 1959.

The question was put and the motion was *adopted.*